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West Bengal Appropriation Act, 1964

4 of 1964

[30 March 1964]

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West Bengal Appropriation Act, 1964

4 of 1964

[30 March 1964]

PREAMBLE

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1965.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1965;

It is hereby enacted in the Fifteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary of the 20th March, 1964, Part IVA, page 758; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 23rd March, 1964; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 24th March, 1964.

1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1964.

2. Issue of Rs. 2,87,19.88.000 out of the Consolidated Fund of West Bengal for the year 1964-65 :-

From and out of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees two hundred and eighty-seven crores, nineteen lakhs and eighty-eight thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1965, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1965.

SCHEDULE 1 SCHEDULE

SCHEDULE (See sections 2 and 3)

1	2	3 Sums not exceeding			
Grant No.	Services and				
	purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
	A-Collection of Taxes, Duties and Other Principal Revenues.				
1	4-Taxes on Income other than Corporation Tax.	6,68,000	1,000	6,69,000	
2	9-Land Revenue				
	J-Contributions and Miscellaneous Adjustments.				

	76-Other Miscellaneous Contribution and Assignments.	8,58,65,000	25,000	8,58,90,000
	AA-Capital Account of Compensation on the abolition of Zamindari System outside the Revenue Account.			
	92-Payment of Compensation to land-holders, etc., on the abolition of the Zamindari System.			
	Total-Grand No. 2	8,58,65,000	25,000	8,58,90,000
	A-Collection of Taxes, Duties and Other Principal Revenue.			
3	10-State Excise Duties	55,49,000	1,000	55,50,000
4	11-Taxes on Vehicles		4,50,000	4,50,000
5	12-Sales Tax	32,16,000	1,000	32,17,000
6	13-Other Taxes and Duties	16,12,000		16,12,000
7	14-Stamps	15,36,000		15,36,000
8	15-Registration Fees	30,99,000		30,99,000
	B-Debt Services.			
9	16-Interest on Debt and Other obligations.	55,00,000	14,27,70.000	14,82,70,000
10	17- Appropriation for Reduction or Avoidance of Debt.		3,90,51,000	3,90,51,000
	C-			

	Administrative Services.			
11	18-Parliament, State and Union Territory Legislatures.	30,93,000	74,000	31,67,000
12	19-General Administration	3,69,73,000	12,33,000	3,82,06,000
13	21- Administration of Justice	1,12,14,000	38,19,000	1,50,33,000
14	22-Jails	1,24,61,000		1,24,61,000
15	23-Police	11,19,27,000		11,19,27,000
16	26- Miscellaneous Departments- Fire Services.	50,78,000		50,78,000
17	26- Miscellaneous Departments- Excluding Fire Services.	1,80,21,000	1,000	1,80,22,000
	D-Social and Development Services.			
18	27-Scientific Departments	77,000		77,000
19	28-Education	23,90,72,000		23,90,72,000
20	29-Medical	11,14,54,000		11,14,54,000
21	30-Public Health	4,36,64,000		4,36,64,000
22	31-Agriculture- Agriculture	-		
	DD-Capital Account of Social and Developmental Services outside the Revenue Account.	13,86,29,000		13,86,29,000
	95-Capital Outlay on Schemes of Agricultural Improvement and Research.			
	Total-Grant No	13,86,29,000		13,86,29,000

	D-Social and Developmental Services.			
23	31-Agriculture- Fisheries	88,10,000		88,10,000
	33-Animal Husbandry			
24	II-Miscellaneous Capital Account outside the Revenue Account.	6,40,64,000		6,40,64,000
	124-Capital Outlay on Schemes of Government Trading-Greater Calcutta Milk Supply Scheme.			
	Total-Grant No. 24	6,40,64,000		6,40,64,000
	D-Social and Developmental Services.			
25	34-Co-operation			
	DD-Capital Account of Social and Developmental Services outside the Revenue Account.	86,52,000		86,52,000
	95A-Capital Outlay on Consumer Co- operatives.			
	Total-Grant No. 25	86,52,000		86,52,000
	D-Social and Developmental Services.			
26	35-Industries- Industries			
	DD-Capital Account of Social and Developmental Services outside	3,75,94,000	2,000	3,75,96,000

	the Revenue Account			
	96-Capital Outlay on Industrial Development.			
	Total-Grant No. 26	3,75,94,000	2,000	3,75,96,000
	D-Social and Developmental Services.			
27	35-Industries- Cottage Industries			
	DD-Capital Account of Social and Developmental Services outside the Revenue Account.	2,69,48,000		2,69,48,000
	96-Capital Outlay on Industrial Development- Cottage Industries.			
	Total-Grant No. 27	2,69,48,000		2,69,48,000
	D-Social and Developmental Services.			
28	35-Industries- Cinchona	29,90,000		29,90,000
	B-Debt Services.			
29	16-Interest on Debt and other obligations- Community Development Projects, National Extension Service and Local Development			

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Works. D-Social and			
Developmental			
Services.			
37-Community			
Development			
Projects,			
National			
Extension			
Service and			
Local			
Development			
Works.			
FF-Capital	5,45,84,000	61,18,000	6,07,02,000
Account of	, , ,	, ,	, , ,
Public Works			
(including			
Roads) and			
Schemes of			
Miscellaneous			
Public			
Improvements			
outside the			
Revenue			
Account.			
109-Capital			
Outlay on Other			
Works-			
Community			
Development			
Projects,			
National			
Extension			
Service and			
Local			
Development			
Works.			
Public Debt.			
Loans for			
Community			
Development			
Projects,			
National			
Extension			
Service and			
Local			
Development			
Works.			
Loans and			
Advances by			

	State and Union Territory Governments. Loans and Advances under Community Development Projects, National Extension Service and Local Development Works. Total-Grant No.	E 45 84 000	61.19.000	6.07.02.000
	D-Social and Developmental Services.	5,45,84,000	61,18,000	6,07,02,000
30	38-Labour and Employment	2,64,71,000		2,64,71,000
31	39- Miscellaneous Social and Develop-mental Organisations- Welfare of Scheduled Tribes and Castes and Other Backward Classes.	1,76,15,000		1,76,15,000
32	39- Miscellaneous Social and Develop-mental Organisations- Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	1,38,18,000		1,38,18,000
	E-Multipurpose River Schemes, Irrigation and Electricity Schemes.			
33	42-Multipurpose River Schemes	-		

43-Irrigation, Navigation, Embankment and Drainage Works (Commercial).		
44-Irrigation, Navigation, Embankment and Drainage Works (Non- Commercial).		
EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account.	9,54,96,000	9,54,96,000
98-Capital Outlay on Multipurpose River Schemes.		
99-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).		
100-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non- Commercial).		
Total-Grant No.	9,54,96,000	9,54,96,000
F-Public Works (including Roads) and Schemes of Miscellaneous Public		

34	Improvements. 50-Public Works	12 61 57 000	15 71 000	12 77 29 000
34	50-Public Works	12,61,57,000	15,71,000	12,77,28,000
	G-Transport and Communications (other than Roads)			
35	54-Ports and Pilotage	15,52,000		15,52,000
	57-Road and Water Transport Schemes			
36	GG-Capital Account of Transport and Communications (other than Roads) outside the Revenue Account.	99,45,000	1,18,000	1,00,63,000
-	114-Capital Outlay on Road and Water Transport Schemes.			
	Total-Grant No. 36	99,45,000	1,18,000	1,00,63,000
	I-Miscellaneous.			
37	64-Famine Relief	2,42,24,000		2,42,24,000
38	65-Pensions and Other Retirement Benefits.			
	II-Miscellaneous Capital Account outside the Revenue Account.	2,01,04,000	2,77,000	2,03,81,000
	120-Payments of Commuted Value of Pensions.	-		
	Total-Grant No. 38	2,01,04,000	2,77,000	2,03,81,000
	I-Miscellaneous.			
39	67-Privy Purses	1,52,000		1,52,000

	and Allowances			
40	of Indian Rulers. 68-Stationery and Printing	96,41,000		96,41,000
41	70-Forest	2,28,24,000		2,28,24,000
42	71- Miscellaneous- Contributions	1,92,18,000	7,72,000	1,99,90,000
43	71- Miscellaneous- Other Miscellaneous Expenditure.	-		
	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	13,63,94,000	4,08,000	13,68,02,000
	109-Capital Outlay on Other Works	-		
	Total-Grant No. 43	13,63,94,000	4,08,000	13,68,02,000
	B-Debt Services.			
44	16-Interest on Debt and other obligations- Expenditure on displaced persons. I-Miscellaneous.			
	71- Miscellaneous- Expenditure on displaced persons.			
	FF-Capital Account of Public Works (including Roads) and	4,83,88,000	38,15,000	5,22,03,000

	Schemes of Miscellaneous Public Improvements outside the Revenue Account.			
	109-Capital Outlay on Other Works- Expenditure on displaced persons.			
	Public Debt. Loans for displaced persons			
	Loans and Advances by State and Union Territory Governments.			
	Loans and Advances to displaced persons			
	Total-Grant No. 44	4,83,88,000	38,15,000	5,22,03,000
	K-Extraordinary items.			
45	77- Extraordinary charges			
46	78-Pre-partition Payments	60,000		60,000
47	78A-Expenditure connected with the National Emergency, 1962.	3,11,64,000		3,11,64,000
	EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside			

	the Revenue			
48	Account. 98-Capital Outlay on Multipurpose River Schemes- Damodar Valley Project.	19,08,50,000		19,08,50,000
	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.			
49	103-Capital Outlay on Public Works	12,63,41,000	50,000	12,63,91,000
	II-Miscellaneous Capital Account outside the Revenue Account.			
50	124-Capital Outlay on Schemes of Government Trading.	25,63,34,000	20,000	25,63,54,000
	Public Debt.			
-	Permanent Debt	-		
	Floating Debt			
51	Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons).		19,90,00,000	19,90,00,000
-	Other Loans	-		
	Total-Grant No. 51		19.90,00,000	19,90,00,000
	Loans and		1	

	Advances by State and Union Territory Governments.			
52	Loans and Advances by State and Union Territory Governments.	25,33,13,000		25,33,13,000
	Grant Total	2,47,24,11,000	39,95,77,000	2,87,19,88,000